

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT-I), CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **09.04.2024** THROUGH VIDEO CONFERENCING

---

**PRESENT:** HON'BLE SHRI. JYOTI KUMAR TRIPATHI, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

---

**IN THE MATTER OF** : ICICI Bank Ltd.  
Vs  
Oceanic Edibles International Ltd.

**MAIN PETITION NUMBER** : CP/563/IB/2017

**(IA/MA) APPLICATION NUMBERS**

IA/777(CHE)/2024

---

**ORDER**

Present: Shri. Leo Valan L., Ld. Counsel for the Applicant.

Shri.P. Elayarajakumar, Ld. Counsel for the Respondent.

This application has been filed by Suspended Director for setting side the sale of immovable property through e-auction dated 24.11.2023.

Ld. Counsel for Respondent seeks three weeks time to file reply.

Reply be filed within three weeks and copy be served on the Counsel for the Applicant.

List the application on **31.05.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM  
MEMBER (TECHNICAL)**

Sd/-

**JYOTI KUMAR TRIPATHI  
MEMBER (JUDICIAL)**

vs